GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4375

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

SPREADING OF RUMOURS

4375. PROF. SOUGATA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has noticed that widespread rumours spread recently in some parts of the country that migrant workers are being attacked;
- (b) if so, the details thereof;
- (c) the action taken by the Government on such rumours and the steps taken by the Government to ensure safety and security of migrant workers, State wise;
- (d) whether the migrant workers has been forced to return from their workplace to native places;
- (e) if so, the details thereof; and
- (f) the number of workers migrated from one State to another State for their livelihood in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (f): No data on rumours regarding incident of attacks on migrant workers, action taken by States and migration of workers from one state to another state is maintained centrally, as 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and the State Governments are primarily responsible for the prevention, detection, registration and investigation of crime and for prosecuting the

criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens.

However, the Government of India takes cognizance of various incidents and depending upon the gravity of the Crime, seeks reports from the concerned State Governments and take quick remedial action. The Government also supplements the efforts of State Governments by deploying additional Central Police Forces for maintaining the Law and Order. Ministry of Home Affairs has issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law. An advisory dated 04.07.2018 was issued to the States and UTs to keep watch on circulation of fake news and rumours having potential of inciting violence, take all required measures to counter them effectively and to deal firmly with persons taking law into their own hands.
